

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

106. C.P.(IB)-589(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **24.04.2024**

NAME OF THE PARTIES: Piramal Capital & Housing Finance Limited

V/s.

Sigtia Constructions Private Limited.

**Appearance**

For Petitioner : Adv. Shaym Kapadia a/w. Adv. Nanki Grewal, Adv.  
Yash Badani i/b. Wadia Ghandy & Co.

For Respondent : None appeared

SECTION 7 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Ld. counsel for the Petitioner submits that the Omkara has moved substitution application on 19.04.2024 which is under scrutiny and yet to be listed. At request of the petitioner, list this matter on **05.06.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Rajeev---

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)